

(TO BE PUBLISHED IN PART II SECTION 3 (ii) OF THE GAZETTE OF INDIA)

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
CENTRAL BOARD OF DIRECT TAXES

New Delhi, the 27th October, 1998

NOTIFICATION

F.No. (F.No. 204/49/95-ITA.II). It is notified for general information that M/s. GRUH Finance Limited, Ambica House B/H C.U. College, near Income Tax Circle, Asharam Road, Ahmedabad has been approved by the Central Government for the purposes of Section 36 (1) (viii) of the Income Tax Act, 1961, for the assessment years ~~1997-98~~ 1998-99 and 1999-2000.

The approval is subject to the condition that the company will conform to and comply with the provisions of Section 36 (1) (viii) of the Income-tax Act, 1961.

R. Malathy

(MALATHI R. SRIDHARAN)

Under Secretary to the Government of India
Notification No. 10737 (F.No. 204/49/95-ITA.II).

To

The Manager,
Government of India Press,
Mayapuri, New Delhi.

Copy to:

1. M/s. GRUH Finance Limited, Ahmedabad.
2. All CCsIT and DGsIT.
3. C&AG of India (40 copies).
4. J.Secy. & Legal Advisor, Min. of Law, New Delhi.
5. Addl. Secy. (Admn.) Deptt. of Revenue, New Delhi.
6. Bulletin Section, DIT (RSP & PR), New Delhi.

R. Malathy

(MALATHI R. SRIDHARAN)

Under Secretary to the Government of India

भारत के राजस्व के भाग ।।, छंड ३॥।।३ में ब्रकाशानार्थ

भारत सरकार
वित्त मंत्रालय
राजस्व प्रिभाग
केंद्रीय ब्रत्यक्ष कर बोर्ड

नई दिल्ली, दिनांक २८ अक्टूबर, १९

अधिकृचना

का.सं० ॥ का.सं० 204/४९/१५-आयकर नि०।। ॥ रप्ताधरण की जानकारी के लिए यह अधिकृचना किया जाता है कि केंद्रीय सरकार द्वारा ब्रत्यक्ष जी आर यू स्च काइनेंट लिंग, अम्बिका द्वाहुत, आयकर मंडल, आश्रम रोड, अहमदाबाद को आयकर अधिनियम, १९६। की धारा ३६॥।।।॥ के व्योजनार्थी कर निर्धारण वर्ष १९९८-९९ और १९९९-२००० के लिए अद्वितीय किया गया है ।

यह अद्वितीय इस शर्त पर किया जाता है कि यह कम्पनी आयकर अधिनियम, १९६। की धारा ३६ ॥।।।॥ के उपबंधों के अनुस्य होगी और उनका अद्वितीय करेगी ।

४५२ म०८८८
मालती आर० श्रीधरन ॥
अवर सचिव, भारत सरकार

अधिकृचना सं० ।०१३७ ॥ का.सं० 204/४९/१५-आयकर नि०।। ॥

तेवा में

प्रबंधक,
भारत सरकार ब्रेस्ट,
मायापुरी, नई दिल्ली ।